

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:1670  
ANSWERED ON:16.07.2009  
IMPORT AND EXPORT DUTY ON IRON ORE  
Kalmadi Shri Suresh

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government proposes to raise the import and export duty on iron ore;
- (b) if so, the details there of and reasons therefor;
- (c) whether the Government proposes to hike the import duty on structural steel and reinforcement bars;
- (d) if so, the extent to which such steps are likely to help to avoid dumping of steel by Commonwealth of Independent States (CIS);
- (e) whether imposition of 15 per cent ad-valorem duty on chrome ore and chrome ore concentrates is under the consideration of the Government; and
- (f) if so, the details and the steps taken by the Government to abolish customs duty on ship-breaking?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a)to(f): The government presented the proposal for the Union Budget 2009-10 in Lok Sabha on 6/7/2009. No change in the existing duty structure on steel, steel making inputs, including iron ore and chrome ore, and ship breaking have been provided in the proposal.